



1

WP-49445-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE ANAND PATHAK

&amp;

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 28<sup>th</sup> OF JANUARY, 2026WRIT PETITION No. 49445 of 2025*GABBAR BARETHA**Versus**THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Pallav Tripathi, Advocate for petitioner.*

*Shri Deependra Singh Kushwaha, Additional Advocate General for respondents No. 1 to 3/State.*

.....

ORDER

*Per. Justice Anand Pathak*

Corpus is produced by Woman Sub-Inspector Ms. Kshama Rajoriya, Police Station Maharajpura, District Gwalior and Woman Sub-Inspector Ms. Suman Dhakad, Police Station Hazeera, District Gwalior. Petitioner and his wife are also present in person.

2. Instant petition is filed under Article 226 of the Constitution of India in the nature of Habeas Corpus.

3. Petition is filed by father of corpus. As per allegations, corpus (girl aged about 16 years) was in illegal confinement of respondent No. 4 (Mota @ Mukesh Dhanuk).

4. Earlier corpus was produced before this Court and vide order dated 09.01.2026, this Court appointed Ms. Kshama Rajoriya, Sub-Inspector as



"Shourya Didi" for corpus till next date of hearing. Ms. Kshama Rajoriya as well as Ms. Suman Dhakad, who are lady Sub-Inspectors undertook counselling of corpus in One Stop Centre. They succeeded in their counselling. Now corpus wants to live with her parents.

5. This Court raised a specific query from corpus and she expressed her willingness to live with her parents. When this Court asked parents about their intention, then they readily accept corpus in their family fold. They undertake to take care corpus well. This Court asked corpus about her interest/hobbies, then she fairly states that studied upto Class-IV but does not want to study further. However, she is interested in stitching/knitting.

6. Considering her interest and disposition, Additional Advocate General Shri Deependra Singh Kushwaha is requested to provide some outlet/mode to the corpus, where she can learn stitching/knitting and other related creative work as per her interest. Government Departments/Government Agencies shall cooperate in this regard.

7. Since corpus is ready to live with her parents, therefore, purpose of filing the petition is over. Corpus is permitted to go along with her parents after completion of due formalities at One Stop Centre, Gwalior.

8. Ms. Kshama Rajoriya, Sub-Inspector, Police Station Maharajpura, District Gwalior and Ms. Suman Dhakad, Sub-Inspector, Police Station Hazeera, District Gwalior are appointed as "Shourya Didi" for next one year. Efforts undertaken by Ms. Kshama Rajoriya and Ms. Suman Dhakad deserve appreciation.

9. Office is directed to send copy of this order to S.S.P., Gwalior and



3

WP-49445-2025

Reserve Inspector, DRP Line (Police), Gwalior to keep this order in their service roll.

10. With aforesaid, petition stands **disposed of**.

(ANAND PATHAK)  
JUDGE

(ANIL VERMA)  
JUDGE

Abhi